

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 45OF 2018&
IA NO. 902 OF 2017, 1108 OF 2017, 1109 OF 2017**

Dated: 13th August, 2019

In the matter of:

Tata Power Trading Company Ltd.

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission &Ors.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted for hearing on **04.11.2019**.

Court Master/PS

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